

(b) and (c). Various steps have been taken to provide facility of research in Hindi and other Indian languages. Central assistance of Rs. 100 lakhs each was provided to the participating States and Universities for producing university level text-books in different disciplines. Nearly 9,000 books in Indian languages for University teachers, students and researchers have been published under this scheme. 40% of these books are on science and technology. The Commission for Scientific and Technical Terminology has produced a number of definitional dictionaries and technical glossaries. The Commission also publishes quarterly journals in Hindi on science and medicine. The University Grants Commission has also been providing support to Indian authors for writing books in Indian languages and more than 900 projects have been approved under the scheme.

The All India Council for Technical Education has brought to the notice of the State Governments and State Boards the need for making adequate preparation for the change over from English to regional languages by way of making available text-books and other instructional material and requested them to take necessary action in this regard.

Supply of Provisions to I.P.K.F. and Defence Forces

1037. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether the Army Supply Corps conducted enquiries into the supply of provisions to the I.P.K.F. in Sri Lanka and Defence Forces in the country;

(b) if so, the outcome of the enquiry held; and

(c) the action taken or being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c). Local purchases of ASC items at Madras for supplies to I.P.K.F. were investigated by two Courts of Inquiries. The Inquiries have blamed three officers for their acts of omission and commission, and based on the findings, disciplinary action has been initiated against the concerned officers. Suitable instructions have also been issued to all concerned to avoid recurrence of such lapses.

[*Translation*]

Regular Employment to Apprentices of Ordnance Clothing Factory, Shahjahanpur

1038. SHRI SANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Ordnance Clothing Factory, Shahjahanpur provides employment to all its trade apprentices; and

(b) if not, whether there is any proposal under consideration to provide employment to all the apprentices?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Ordnance Factories, including Ordnance Clothing Factory, Shahjahanpur, have a statutory obligation, under the Trade Apprentices Act, 1961, to train Trade Apprentices. However, they have no obligation to provide employment to all the candidates trained as Trade Apprentices. Some apprentices are employed depending on the needs of the concerned Factory.